

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).9145/2012

(From the judgement and order dated 12/10/2011 in WA No.1569/2011 of The HIGH COURT OF MADRAS)

MGT.OF TNSTC

Petitioner(s)

VERSUS

P.JAGADEESH

Respondent(s)

(With prayer for interim relief and office report)

WITH

SLP(C) NO. 9146 of 2012

(With office report)

SLP(C) NO. 9147 of 2012

(With office report)

SLP(C) NO. 9148 of 2012

(With office report)

SLP(C) NO. 9149 of 2012

(With office report)

SLP(C) NO. 9150 of 2012

(With office report)

SLP(C) NO. 13180 of 2012

(With prayer for interim relief and office report)

SLP(C) NO. 16669 of 2012

(With office report)

SLP(C) NO. 16671 of 2012

(With office report)

SLP(C) NO. 16673 of 2012

(With office report)

SLP(C) NO. 16675 of 2012

(With office report)

SLP(C) NO. 16676 of 2012

(With office report)

SLP(C) NO. 18099 of 2012

(With prayer for interim relief and office report)

SLP(C) NO. 18227 of 2012

(With prayer for interim relief and office report)

SLP(C) NO. 18232 of 2012

(With office report)

SLP(C) NO. 18234 of 2012

(With prayer for interim relief and office report)

SLP(C) NO. 18249 of 2012

(With prayer for interim relief and office report)

SLP(C) NO. 18257 of 2012

(With prayer for interim relief and office report)

Date: 28/03/2014

These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN

HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Petitioner(s)

Mr. Subramonium Prasad, AAG,
Mr. R. Ayyam Perumal, Adv.

For Respondent(s)

Mr. Gautam Narayan, Adv.
Mr. Mubashir Mushtaq, Adv.
Mr. T.V.S. Raghuvandra Sreeyas, Adv.

UPON hearing counsel the Court made the following
O R D E R

List a week after next week.

| Court Master | (Narendra Prasad) | | Court Master | | (Renuka Sadana) |